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Title: Discussion on the motion for consideration of the Chemical Weapons Convention (Amendment) Bill, 2012.

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): Sir, I beg to move:

"That the Bill to amend the Chemical Weapons Convention Act, 2000, as passed by Rajya Sabha, be taken into consideration."

...(Interruptions)

उपाध्यक्ष महोदय: आप लोगों ने इसे उठाया था न। इस पर गीते जी को बोलने दिया गया था।

â€¦(व्यवधान)

उपाध्यक्ष महोदय: कृपया वापस जाइये। आप लोग अपनी सीट पर जाइये।

â€¦(व्यवधान)

उपाध्यक्ष महोदय: अब कुछ भी रिकार्ड में नहीं जायेगा।

(Interruptions) â€¦\*

MR. DEPUTY-SPEAKER: The House stands adjourned to meet again tomorrow, 14<sup>th</sup> August, 2012 at 11.00 a.m.

**14.02 hrs**

**The Lok Sabha then adjourned till Eleven of the Clock**

*on Tuesday, August 14, 2012/Sravana 23, 1934 (Saka).*

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\* Not recorded.

\* Fifty-Seventh Report and Fifty-Eighth Reports were presented to Hon'ble Speaker on 26 June, 2012 under Direction 71A when the House was not in Session and the Hon'ble Speaker was pleased to order the printing, publication and circulation of the Report under Rule 280 of the Rules of procedure and conduct of Business in Lok Sabha.

\* Not recorded.

\* Not recorded.

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